

**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH (COURT II)**

**(IB)-299(ND)2019**

**CORAM:**

**PRESENT: DR. V.K. SUBBURAJ**  
**HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH (COURT II) OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.03.2019.**

**NAME OF THE COMPANY: M/s. Banyan Tree Developers Pvt. Ltd. V/s. M/s. Parivartan Buildtech Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present: Mr. Arjun Agarwal and Mr. Rajiv Virmani, Advocates for the Petitioner**  
**Mr. Nadeem, Advocate for the Respondent**

**ORDER**

Pleadings are complete in pursuant to the order dated 5<sup>th</sup> March, 2019. Reply is on record.

List this case for final arguments on 16<sup>th</sup> April, 2019.



**(Dr. V.K. Subburaj)**  
**Member (T)**



**(Dr. Deepti Mukesh)**  
**Member (J)**